

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**MA No. 117/2024**

**In**

Original Application No. 435/2021

**In the matter of:**

Pardeep Ranas

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondents

**NDOH:- 08.01.2025**

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Filed by

(Delhi Pollution Control Committee)

Date: 07<sup>th</sup>.01.2025

Place: Delhi

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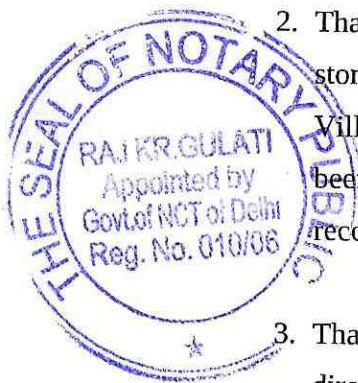
Govt. of NCT of Delhi

..... Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
28.11.2024.**

I, Ajeeta Dayal Agrawal, Additional Director, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Additional Director, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, grievance in the main application was related to operation of illegal stone crushing factory near his residence i.e. Udai Vihar, Phase-II, Village Nilothi, Delhi-110041. The units engaged in stone crushing had been closed. Environmental Compensation has been imposed and recovered.
3. That, this Hon'ble Tribunal vide order dated 28.11.2023 and pleased to direct DPCC to release amount of Rs. 8 lakhs received as Environmental Compensation to the Department of Forest and Wild Life, GNCTD.



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4. That in compliance with the order dated 28.11.2023, DPCC issued A letter on 30.12.2024 to Environment & Forest Department alongwith cheque of Rs. 8 lacs to utilize the amount for afforestation in the area of village Nilothi and adjoining areas and submit the compliance certificate within six months. The delay in transfer of amount was due to shifting of DPCC office from ISBT Building to IT Tower as well as non furnishing of accounts details by Forest Department to DPCC. The delay in transferring the amount is un-intentional. Copy of the letter dated 30.12.2024 is enclosed herewith as ANNEXURE-1.
5. It is therefore requested to this Hon'ble Tribunal that the action taken report may kindly be taken on record.

*Heet*  
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this \_\_\_ day of January, 2025.



17 JAN 2025

*Heet*  
DEPONENT



ATTESTED  
*Heet*  
NOTARY PUBLIC  
GOVT OF NCT OF DELHI

17 JAN 2025

	<b>DELHI POLLUTION CONTROL COMMITTEE</b> <b>DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)</b> <b>4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6</b> visit us at : <a href="http://dpcc.delhigovt.nic.in">http://dpcc.delhigovt.nic.in</a>	
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F.No./DPCC/(10)/(10)/(10)/Leg-22/CMC-6/P-19/658-61

Dated: 30/12/2024

To,  
The Principal Secretary (Environment & Forest)  
6th Floor, C-Wing, Delhi Secretariat  
I.P. Estate, Delhi - 110002

Annexure-1

Sir,

This has reference to the the Hon'ble NGT order in matter of M.A. No. 67/2023 in the OA No. 435/2021 "Pradeep Ranas vs GNCTD" dated 23.11.2023 in which Hon'ble court had ordered following -

1. The DPCC is directed to release amount of Rs. 8 lakhs within one week to the Department of Forest and Wild Life, GNCTD.
2. SDM, Punjabi Bagh is directed to transfer the amount deposited by the concerned Project Proponents with him to DPCC within 10 days.
3. The Department of Forest and Wild Life, GNCTD is directed to utilize the environmental compensation amount of Rs. 8 lakhs for afforestation in the area of Village Nilothi, Delhi or adjoining areas and file report in this regard alongwith photographs of the afforestation carried out, utilization certificate and other relevant documents within 6 months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before this Bench for further directions.

In this regard, SDM (Punjabi Bagh) has recovered the EDC Amount of Rs 8,00,000/- (Eight Lakhs only) and deposited to DPCC. As per the directions of the Hon'ble NGT recovered amount is being forwarded to the Department of Forest and Wildlife, GNCTD (Original cheque enclosed). The details of the cheque are as follows:

Date of cheque	Cheque No. /Bank name	Payable to	Amount
20.12.2024	706187/SBI Bank	DDO, Department of Forest and Wild Life, GNCTD	Rs. 8,00,000/- (Eight Lakhs Only)

The Terms and conditions as mentioned in the Hon'ble NGT order are as under :-

1. The Department of Forest and Wild Life, GNCTD shall utilize the environmental compensation amount of Rs. 8 lakhs for afforestation in the area of Village Nilothi, Delhi or adjoining areas and file report in this regard along with photographs of the afforestation carried out, utilization certificate and other relevant documents within 6 months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi.
2. The Department of Forest and Wild Life, GNCTD will ensure that this EC amount is not diverted for any other purpose and shall also furnish its utilization certificate to DPCC.

Encl: As above

  
Additional Director  
CFC-VI

Copy to :-

1. DDO, Department of Forest & Wildlife, GNCTD, A-Block, IInd Floor, Vikas Bhawan, I.P Estate, Delhi - 110002
2. Accounts Officer, DPCC
3. Legal Cell, DPCC



भारतीय स्टेट बैंक  
State Bank of India

(05715)-INTER ST BUS TERM DELHI  
KASHMERE GATE DELHI  
DELHI DELHI 110006  
Tel : 11 27787667 Fax : IFS Code : SBIN0005715

A/c Payee Only

वैधता 3 महीने के लिए है / VALID FOR 3 MONTHS ONLY

20.12.2024  
D M Y Y Y Y

WU2JJ3

या धारक को OR BEARER

DDO, Department of Forest and Wild Life, GNCTD

अध्यापक के लिए केवल  
पये RUPEES Eight lakh only

अदा करें ₹ 800000/-

बैंक अ/c No

40071442347

VALID UP TO ₹ 10 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTION ONLY

74324417004

SB ACCOUNT  
PREFIX :  
0523500250

Admin Officer  
Delhi Pollution Control Committee  
Authorized Signatory

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

11 706 18 7 11 1000 205 11 029 18 11 3 1

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